### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA UNSTARRED QUESTION NO. 4198 TO BE ANSWERED ON 11.08.2016

#### PARTICIPATION OF WOMEN UNDER MGNREGS

#### **4198. SHRI P. KUMAR:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the grievance redressal mechanism was not shouldering its responsibilities and that the absence of proper amenities continued to discourage women's participation under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide any assistance to the States, along with strengthening the social auditing system by empowering women and selfhelp groups under the said scheme;
- (d) whether there are incidents of threats being faced by those engaged in social auditing; and
- (e) if so, the details thereof and the action taken by the Government for their security, State/UT-wise?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a) &(b): The Mahatma Gandhi NREGA has a proper system of grievance redressal mechanism. The participation of women in the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has been increasing every year starting from 48.12% (2011-12) to 56% (2016-17 as on 10.08.2016).
- (c): The Ministry is providing all support to the State Governments regarding recruitment, training of social audit personnel and participation of women in self-help groups.
- (d): No such incident has been reported.
- (e): Does not arise.

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